SINO Name of authorised representative, if any Name of the Corporate Debtor: Padmaadevi Sugars Limited (IN LIQUIDATION) CIN: U15421TN1995PLC029913

Date of commencement of CIRP: 15th October 2018; Date of commencement of Liquidation: 20th April 2021 Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016 **Details of Claim Received** Date of Receipt LIST OF STAKEHOLDERS as on 6th May 2025, NCLT taken on record date: 03rd June 2025 Amount claimed Amount of Claim admitted Annexure 5 - List of operational creditors (Workmen) Nature of Claim Amount Covered by Security Interest **Details of Claim Admitted** Amount Covered by gurantee Whether % of Voting Amount of mutual
Whether % of Voting Contigent dues,
Related Party Share in SCC, if Claim that may
applicable be setof any under verificati on Amount of claim not admitted mount in Rs Remarks, if any

For PADMAADEVI SUGARS LIMITED

S. Rajendran Liquidator Regn. No. iBBI/IPA-002/IP-N00098/2017-18/10241